

than the price fixed ; if so, the details thereof ;

(d) whether any responsibility has been fixed therefor ; if so, the action taken against the defaulters ; and

(e) the details of the amount of loss suffered due to this deal ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Export of Basmati rice is allowed subject to Minimum Export Price of Rs. 7500/- per Metric Tonne f.o.b. Export of non-Basmati rice has been permitted within a limited ceiling with effect from 18-2-1986, subject to Minimum Export Price of Rs. 4000/- per Metric Tonne f.o.b.

(b) All categories of exporters are permitted to export. Export of Basmati rice during 1984-85 and April-December 1985 estimated at 2.42 lakh tonnes and 1.84 lakh tonnes respectively. Bulk of the export was to USSR, Middle East and U.K. Non-Basmati rice export was not permitted during 1984-85 and upto 17th Feb. 1986. Export data for the period from 18-2-1986 to 31-3-1986 is yet to be compiled.

(c) Export of non-Basmati rice was not permitted during 1984-85 and upto 17-2-1986. Government is not aware of any export of non-basmati rice below the Minimum Export Price.

(d) & (e). Do not arise.

#### **Development Blocks without Bank Branch in Tamil Nadu**

\*815. SHRI N. DENNIS : Will the Minister of FINANCE be pleased to state the number of development blocks in Tamil Nadu where there is no branch of nationalised banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : According to the information furnished by the

Reserve Bank of India, every development block in Tamil Nadu is banked. Information relating to the number of blocks where there is no branch of any of the 28 Public Sector Banks or the Regional Rural Banks would be collected and laid on the Table of the House.

#### **Loan from Kuwait for Kali Nadi Hydro Electric Project (Karnataka)**

\*816. SHRI V.S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) whether the Government of Karnataka has requested the Union Government to obtain Kuwait loan i.e. from Kuwait Fund for Arab Economic Development (KFAED) for the completion of Kali Nadi Hydro Electric Project Stage II in Karnataka ;

(b) if so, whether any agreement has been entered into with KFAED for providing loan to the above project ;

(c) the amount to be given as loan by KFAED ; and

(d) the terms and conditions for repayment ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Under an agreement signed between the Government of India and Kuwait Fund for Arab Economic Development on the 12th February, 1986 KFAED have extended a loan of Kuwaiti Dinars 7 million (Rs. 295 crore) for part financing of the Kali Nadi Hydro Electric Project Stage II. The loan is repayable in 15 years in semi-annual instalments commencing from the 15th February 1992 and carries an interest of 4½% per annum and a service charge of ½% per annum on the amounts drawn and outstanding from time to time payable semi-annually.